काठमाण्डू जाने वाले भारतीय तीर्थयात्री

***१३. श्री विभूति मिश्र** : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक वर्ष शिवरात्रि के अवसर पर काठमाण्डू जाने वाले लाखों भारतीय तीर्थ यात्रियों की सहायतार्थ रक्सौल (भारत) और काठमाण्डू (नेपाल) के बीच मुख्य-मुख्य स्थानों पर स्वास्थ्य सेवाओं के द्वारा निःशुल्क चिकित्सा सहायता देने की कोई योजना सरकार के विचाराधीन है ; और

(ख) यदि हां, तो उसका स्वरूप क्या है ?

वैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) और (ख). ऐसी कोई भी योजना भारत सरकार के विचाराधीन नहीं नहीं है ।

I shall also read the answer in English

(a) and (b). There is no such scheme under contemplation of the Government of India

श्री विभूति मिश्र : मैं जानना चाहता हूं कि सारे भारत से लाखों की तादाद में जो हिन्दुस्तानी शिव रात्रि के वक्त नेपाल में काठमाडू को जाते हैं और जिन को हैजे और बुखार की बीमारियां होती हैं, क्या उनके लिए सरकार दवा का कोई इन्तजाम नहीं कर सकती ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : शायद इससे ज्यादा तादाद में लोग तिब्बत में कैलाश और मानसरोवर जाते हैं, लेकिन कोई खास ऐसा सवाल वहां भी नहीं उठा है । जहां तक हिन्दुस्तान की जमीन है, वहां कुछ न कुछ इन्तजाम जरूर होता है, और है भी, लेकिन एक दूसरे देश में इन्तजाम करना हमारे लोगों के लिए नए सवाल पेश करता है ।

श्री विभूति मिश्र : जब लोग हज करने के लिए जाते हैं, तो हाजी लोगों के लिए जैसे सरकार मैडिकल एड देती है, उसी तरह से शिव रात्रि के वक्त क्या काठमाडू में इतजाम नहीं कर सकती ?

श्री जवाहरलाल नेहरू : जी नहीं, यह बिल्कुल एक दूसरा सवाल है और वह बम्बई में, जहां बहुत सारे लोग जमा होते हैं, दी जाती है, मेरा ख्याल है कि और कोई खास मैडिकल एड नहीं दी जाती । मुझे ठीक याद नहीं है, लेकिन कुछ इन्तजाम दूसरी तरफ भी होता है क्योंकि बीमारी वगैरह के केसेज हुए और दिक्कतें पेश आई । लेकिन वह बिल्कुल दूसरे ढंग की चीज है । यह सवाल आज तक किसी ने नहीं उठाया, माननीय सदस्य ने पहली दफा इस की तरफ इशारा किया है ।

श्री विभूति मिश्र : मैं जानना चाहता हूं कि क्या सरकार इस बारे में कोई आश्वासन दे सकती है क्योंकि नेपाल हमारे बार्डर पर है और वहां का मैं रहने वाला हूं ।

श्री जवाहरलाल नेहरू : यह तो बड़ी खतरनाक बात माननीय सदस्य ने कही । वह हिन्दुस्तान के या किसी और मुल्क के रहने वाले हैं, मुझे पता नहीं । अगर इस मुल्क के रहने वाले हैं । तो जो इन्तजाम मुनासिब समझा जाएगा, जरूर किया जाएगा, लेकिन दूसरे मुल्क के लिए मैं कोई आश्वासन नहीं दे सकता ।

Coal Mine, Sambalpur

*14. Shri P. C. Bose:
Shri Supakar:
Shri Panigrahi:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether lock-out has been declared in a coal mine in Sambalpur;

(b) if so, the reasons thereof; and

(c) the number of workers rendered unemployed as a result thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes, in the Hingir-Rampur colliery

(b) The reasons are reported to be gross indiscipline and lawlessness on the part of the workers, resulting in damage to the Company's property and assault on the colliery officials, including the Manager, who later succumbed to the injuries

(c) About 1800

Shri P. C. Bose: May I know whether it is a fact that the dispute between labour and management in that colliery was going on for a long time, it was not decided and ultimately these things have happened?

Shri Abid Ali: This particular incident took place because it was found that the workers were over-paid on previous occasions and the management wanted to collect the whole amount on this particular day The workers wanted that it should not be collected Thereafter there were negotiations It was decided that the amount should not be collected on that date Some workers received payment When payment was going on, others indulged in these violent activities

Shri Supakar: Are there any attempts by the Government of India to put an end to this lock-out?

Shri Abid Ali: We have instructed our Industrial relations machinery to try to end the lock-out if possible

Shri Supakar: May I know if this colliery is likely to function again in the very near future?

Shri Abid Ali: Let us hope so

Shri Panigrahi: May I know whether it has come to the notice of the Government that the manager of the colliery took recourse to firing at the workers at the time of the disturbance?

Shri Abid Ali: Yes, Sir; in self-defence after he was heavily stoned and injured

Shri S. N. Dwivedy: Was it the first occasion when it resulted in firing or was there any previous occasion when he had fired on the workers?

Shri Abid Ali: The information is concerned with this particular incident.

Shri Supakar: May I know whether any adequate labour welfare arrangement is prevalent in this area, particularly, in this colliery?

Shri Abid Ali: If the hon Member gives separate notice, I will get the information

Coir Board

*15. **Shri Maniyangadan:** Will the Minister of Commerce and Industry be pleased to state the nature of help the Coir Board has given to promote the economic condition of the coir workers?

The Minister of Industry (Shri Manubhai Shah): The Coir Board does not give any assistance to the Coir-Workers direct The Board is taking steps to increase internal consumption and explore new Markets abroad for Coir products with a view to increasing production such as advertisements, publicity and propaganda, participation in exhibitions and fairs, establishment of Show-rooms etc This helps the promotion and development of Coir Industy

Shri V. P. Nayar: May I know whether the Board has done anything to improve the conditions of workers who spin coir yarn by hand, and who are now getting only at the rate of four annas per work-day in making a variety of coir yarn called the Aleppadan yarn?

Shri Manubhai Shah: As far as the working conditions of the workers are concerned, the Coir Board is not directly concerned as I mentioned earlier in reply to the main question Really speaking, what we do is the promotional part, and that automatically